

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
RAJESH CITYSPACES PRIVATE LIMITED OPERATING IN
REAL ESTATE INDUSTRY AT MUMBAI, MAHARASHTRA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)**

| RELEVANT PARTICULARS | | |
|----------------------|--|--|
| 1. | Name of the corporate debtor along with PAN & CIN/ LLP No. | Rajesh Cityspaces Private Limited; PAN: AAFCR9635L CIN: U70109MH2012PTC232929 |
| 2. | Address of the registered office | 139, Seksaria Chambers, 2nd Floor, Nagindas Master Road, Fort, Mumbai- 400001 |
| 3. | URL of website | Not Available |
| 4. | Details of place where majority of fixed assets are located | Kailash Niwas 353-4A, RB Mehta Marg, Jaigayatri Co-op Housing Society, Sindhu Wadi, Ghatkopar East, Mumbai, Maharashtra 400077 |
| 5. | Installed capacity of main products/ services | Not Applicable |
| 6. | Quantity and value of main products/ services sold in last financial year | NIL* |
| 7. | Number of employees/ workmen | 02 |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL | Details can be sought by emailing – cirp.rajeshcity@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL | Details can be sought by emailing – cirp.rajeshcity@gmail.com |
| 10. | Last date for receipt of expression of interest | 31.03.2024 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 10.04.2024 |
| 12. | Last date for submission of objections to provisional list | 15.04.2024 |
| 13. | Date of issue of final list of prospective resolution applicants | 25.04.2024 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 30.04.2024 |
| 15. | Last date for submission of resolution plans | 30.05.2024 |
| 16. | Process email id to submit Expression of Interest | cirp.rajeshcity@gmail.com |

*No such information is received from the suspended Board of Directors.



Ajit Gyanchand Jain
IBBI Registration No. IBBI/PA-001/IP-P00368/2017-18/10625
IBBI Registered Address: 204, Wall Street – 1,
Near Gujarat College, Ellis Bridge, Ahmedabad – 380006
For Rajesh Cityspaces Private Limited
AFA valid upto 10 October 2024
Date: 27.02.2024
Place: Ahmedabad